FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MONOLITHIC INVESTMENTS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	MONOLITHIC INVESTMENTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20th Nov 1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC - DELHI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1995PTC073990
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	163, VASUNDHARA APARTMENT, SECTOR-9 ROHINI, NEW DELHI, NORTH WEST DL 110088 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	5 June 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SOURABH MODI 1801, Harmony Signature Tower, Ovala Naka, Ghodbunder Road, Thane (W), Mumbai - 400615 sourabhmodi21@gmail.com +91-7021450026 IBBI/IPA-001/IP-P-02409/2021-2022/13696
8.	LAST DATE FOR SUBMISSION OF CLAIMS	5 July 2022

Notice is hereby given that the Monolithic Investments Private Limited has commenced voluntary liquidation on **5 June 2022**.

The stakeholders of Monolithic Investments Private Limited are hereby called upon to submit a proof of their claims, on or **before 5 July 2022**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Sourabh Modi

SOURABH MODI
B.Com (Hons.) CA, Regd. Insolvency Professional
IP Reg. No. IBBI/IPA-001/IP-P-02409/2021-2022/13696
Add: 1801, Harmony Signature Tower, Ovala Naka, Thane (W), Mumbai - 400 615
Email: sourabhmodi21@gmail.com

Date and Place: 7 June 2022, New Delhi

INCLUSIVE WELFARE

FM: Fiscal spending to aid growth

FE BUREAU
New Delhi, June 6

- The govt continues focus on capex, as it bets big on its high multiplier effect
- Experts have forecast FY23 growth to remain in the range of 7.2% to 8.5%, compared with 8.7% in FY22

FINANCE MINISTER NIRMALA Sitharaman on Monday said economic growth will continue to be supported by fiscal spending along with an investment push. This will "impart momentum to the economy based on the idea of growth at macro level complemented by all inclusive welfare at micro level", she added.

Sitharaman was speaking at a virtual meeting of the finance ministers and central bank governors of the BRICS group.

The statement underscores the government's continued focus on capex, as it bets big on its high multiplier effect. The Centre has budgeted a capex of ₹7.50 trillion for FY23, up 27% from the actual spending of ₹5.93 trillion (including ₹62,057 crore capital infusion into Air India) in FY22. The finance ministry has already asked various infrastructure ministries to keep spending.

Several agencies have trimmed their projections for India after the Ukraine war triggered a global commodity price rise. They now forecast India's FY23 growth to remain in the range of 7.2% to 8.5%, compared with 8.7% in FY22 (Last fiscal's growth was aided by a sharply-contracted base).

Several analysts have stressed the need for sustained growth in the Centre's capital expenditure, especially when private capex is yet to see a broad-based resurgence and there are significant downside risks to growth from elevated oil prices, supply-chain disruptions due to the Ukraine war and a rising interest rate scenario. It will also have to nudge CPSEs to raise their capex. In FY22, CPSEs fell just short of their revised capex target of ₹5.75 trillion.

BRICS, the minister said, should continue to serve as a platform to facilitate exchange of experiences, concerns and ideas for rebuilding a sustainable and inclusive growth trajectory.

The participants also discussed other legacy finance issues, such as infrastructure investment, New Development Bank (NDB), BRICS Contingent Reserve Arrangement (CRA) etc, the finance ministry said in a statement.

Less support for climate policies in rich nations: CEA

STATING THAT THERE is far less support for climate policies, including tax on fossil fuels, in rich nations, chief economic adviser (CEA) V Anantha Nageswaran on Monday said that developed countries should convince their public about the urgency of adopting policies to mitigate the risks of climate change.

Speaking at an event here, Nageswaran said when developed countries advise their developing counterparts what the latter should be doing on climate change, they have an even more important task. "That is to convince their own public of the importance of climate change mitigation policies," he said. The overall support for green policy is the lowest in Denmark, France and Germany followed by Australia, the CEA said, citing a report. Australia, Canada, Denmark, Germany, the UK and the US are among the developed countries that are opposed to carbon taxes. **–FE BUREAU**

Flour exports spike after wheat shipment ban

BANIKINKAR PATTANAYAK
New Delhi, June 6

EXPORTS OF WHEAT flours have witnessed a sudden and unusual spike in the aftermath of the ban of the outbound shipment of wheat, industry sources told FE, indicating that many traders may be using this route to beat the prohibition on the grain's exports. The spike is likely to alarm the government, which has already tightened its scrutiny of wheat shipments.

Sources in the milling industry said wheat flour exports may have jumped at least 7-8 times sequentially since the wheat export ban was imposed. Usually monthly exports at this time of the year are about 6,000-8,000 tonnes. However, the shipments in the month since the ban, which was imposed on May 13, could be at least 60,000-70,000 tonnes, according to the sources. To be sure, wheat flour exports are not yet banned or restricted. In value term, exports of wheat or meslin flour jumped 64% last fiscal from a year before to $247 million, according to the DGCIS data. In contrast, wheat exports had jumped 274% in FY22 to $2.12 billion.

"Flour exports have seen unusual surge, especially in the past 10 days or so, after the government announced a sudden ban on wheat," said a flour miller from Karnataka. Another miller said, "There is a buzz that some traders may be using this route to bypass the wheat export ban. However, a lot of orders are also flowing in to genuine flour millers, probably as a consequence of the wheat export ban."

On Friday, commerce, industry and food minister Piyush Goyal warned traders of action if they are found to have used illegal, back-dated letters of credit (LCs) to seek permits to ship out wheat.

His statement followed a similar warning by the directorate general of foreign trade on May 30 to refer suspected cases of back-dated LCs to the Central Bureau of Investigation and the Economic Offence Wing. While prohibiting wheat export to control spiralling prices, the government had made it clear that supplies that are backed by LCs issued before the ban would to be allowed.

FE last month reported that exporters had submitted LCs to seek permits for despatches of over one million tonnes of wheat, way above the initial trade estimate of just about 4 lakh tonnes, leading to suspicions of attempts by unscrupulous elements to abuse the LC route.

Vaishnaw: Hope to see 1st bullet train running in 2026

RAILWAY MINISTER ASHWINI Vaishnaw on Monday said the governemnt is confident of achieving the target of running the country's first bullet train between Surat and Bilimora in Gujarat in 2026 as good progress has been made in this direction. Vaishnaw was in Surat to inspect the progress of the government's ambitious Ahmedabad-Mumbai bullet train project. There has been good progress in construction, he said. **–PTI**

वंशवादी दल लोकतंत्र के लिए खतरा : नड्डा

जनसत्ता ब्यूरो
नई दिल्ली, 6 जून।

भारतीय जनता पार्टी (भाजपा) के राष्ट्रीय अध्यक्ष जेपी नड्डा ने कहा है कि वंशवादी राजनीतिक दल देश के लोकतंत्र के लिए खतरा बन गए हैं। उन्होंने कहा कि प्रधानमंत्री नरेंद्र मोदी ने न केवल भारत के विकास की एक नई कहानी लिखी है, बल्कि पिछले आठ सालों में देश की राजनीतिक संस्कृति को भी बदल दिया है। नड्डा ने सोमवार को आंध्र प्रदेश के विजयवाड़ा में भाजपा प्रदेश नेताओं की बैठक को संबोधित करते हुए कहा कि भाजपा अब देश की एकमात्र राष्ट्रीय पार्टी है, जबकि कांग्रेस एक भाई–बहन के संगठन में सिमट गई है। भाजपा एकमात्र ऐसी पार्टी है जिसके पास नेता, नीति, नियत, कार्यक्रम, कार्यकर्ता और वातावरण है। उन्होंने कहा प्रधानमंत्री के नेतृत्व के कारण राजनीतिक संस्कृति और गुणवत्ता बदल गई है। हम वंशवादी दलों से लड़ रहे हैं, जो देश के लोकतंत्र के लिए खतरा बन गए हैं। नड्डा ने जम्मू कश्मीर नेशनल कांफ्रेंस, पीपुल्स डेमोक्रेटिक पार्टी, राष्ट्रवादी कांग्रेस पार्टी, तृणमूल कांग्रेस (टीएमसी), जनता दल (सेक्युलर), समाजवादी पार्टी (सपा) और अकाली दल जैसी पार्टियों का जिक्र करते हुए कहा कि चाहे वे जम्मू–कश्मीर, उत्तर प्रदेश, हरियाणा, पंजाब, महाराष्ट्र, आंध्र प्रदेश, तेलंगाना, कर्नाटक और पश्चिम बंगाल में हों ... वहां या तो पिता – पुत्र की पार्टी हैं या पिता–बेटी और बुआ–भतीजा की पार्टी हैं।

अंडाणु दान मामला : मेडिकल टीम जांच कर सरकार को सौंपेगी रिपोर्ट

इरोड, 6 जून (भाषा)।

एक नाबालिग लड़की से उसके अंडाणु संग्रहित करने की शिकायत की जांच के लिए सोमवार को तमिलनाडु सरकार द्वारा गठित छह सदस्यीय मेडिकल टीम सोमवार को सेलम के लिए रवाना हो गई। टीम अपनी जांच के तहत वहां बांझपन का इलाज करने वाले एक अस्पताल में जाएगी और कुछ दिनों में अपनी रिपोर्ट सरकार को सौंपेगी।

उल्लेखनीय है कि टीम को रविवार को 16 वर्षीय एक किशोरी ने अपनी पीड़ा सुनाई थी जो वह 13 साल की उम्र से झेल रही थी। पीड़िता ने बताया कि किस तरह से उसकी मां इंद्राणी और उसके प्रेमी सैयद अली ने उसे अपना अंडाणु पेरुन्दुरई (इरोड), सेलम और होसुर क्षेत्रों में निजी क्लीनिक को दान करने के लिए मजबूर किया।

लापता लड़की की तलाश

सर्वसाधारण को सूचित किया जाता है कि यह लड़की जिसका **नामः** योगिता, **पुत्रीः** सुरेश, **पताः** डी–854, मंगोलपुरी, दिल्ली, **उम्रः** 17 साल, **कदः** 5 फुट 4 इंच, **रंगः** गेहूँआ, **चेहराः** अंडाकार, **पहनावाः** हरा टॉप व लाल जींस और चप्पल पहने हुये, जो दिनांक 02.05.2022 को थाना क्षेत्र मंगोलपुरी से लापता हो गई है।

इस संदर्भ में **FIR No. 649/22 U/s 363,** दिनांक **02.05.2022,** थाना–मंगोलपुरी, दिल्ली में दर्ज है।

पुलिस द्वारा हर संभव कोशिश के बाद भी अब तक इस लापता लड़की के बारे में कोई जानकारी या सुराग नहीं मिल पाया है। यदि किसी भी व्यक्ति को इस लड़की के बारे में कोई जानकारी या सुराग मिले तो अधोहस्ताक्षरी को निम्नलिखित पते पर सूचित करने की कृपा करें।

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